

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **06.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/538/CHE/2021 IN CP/1264/IB/2018
NAME OF PETITIONER : C Ramasubramaniam (RP) of M/s SLO Industries Ltd
NAME OF RESPONDENT :
SECTION : 33(1) & 60 of IBC 2016

ORDER

Applicant is represented by Mr. Ramasubramaniam, Advocate through video conferencing platform.

This Application has come up for hearing first time. Hence, Learned Counsel for Applicant is directed to file Form 'H' in **the Registry** before the next date of hearing.

List this matter on **10.08.2021** for hearing.

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

grr

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**